

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

11. C.P.(IB)-424(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2018**

NAME OF THE PARTIES: Fedex Expree Transportation and Supply Chain (India)  
Private Limited

Vs.

Splendid Udyog Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Counsel for both sides present and request time to file consent  
terms. List this matter on 26.09.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)